BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated: - 28 SEP 1994

APPLICATION NUMBER:

1112 of 1994.

APPLICANTS:

RESPONDENTS:

Smt.H.P.Manjulamma

v/s. Joint Agricultural Marketing Adveser, M/o.Rural Development, Nagpur and Others.

- 1. Sri.C.R.Goulay, Advocate, No.318, Kurubara Sangha Bldg, First Main, Gandhinagar, Bangalore-560 009.
- 2. Sri.M. Vasudeva Rao, Addl. Central Govt. Stng. Counsel, High Court Bldg, Bangalore-1.

Subject: Forwarding of copies of the Orders passed by the Central administrative Tribonal, Bangalore.

Please find enclosed herewith a copy of the PRDER/ STAY WRDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 14th September,1994.

Isrued on 29/9/94 R

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Schools of golden and Judicial Branches.

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

O.A. NO.1112/94

WEDNESDAY THIS THE FOURTEENTH DAY OF SEPTEMBER 1994

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

Smt. H.P. Manjulamma, W/o B. Thippeswamy, aged about 26 years, Was working as Lower Division Clerk, Directorate of Marketing and Inspection, Ryot Bhavan, Rajendra Ganj, Raichur-584 102.

... Applicant

[By Advocate Shri C.R. Goulay]

v.

- 1. Joint Agricultural Marketing Adviser, Govt. of India, Ministry of Rural Development, Directorate of Marketing & Inspection, New Secretariat Building, Nagpur.
- 2. the Directorate of Marketing and Inspection, Cotton Classing Scheme, Ryot Bhavan, Rajendra Ganj, Raichur-584 102.
- 3. Agricultural Marketing Adviser, Government of India, Directorate of Marketing and Inspection, CGO Building, NH.IV, Faridabad-121 001.

... Respondents

[By Advocate Shri M. Vasudeva Rao ... Addl. Standing Counsel for Central Government]

ORDER

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. Now that we are told by both sides that the impugned order terminating the applicant has been withdrawn



by the Government itself, this application does not survive for further consideration. Accordingly it is dismissed as having become unnecessary.

Sd-

Sd-

MEMBER [A]

VICE-CHAIRMAN

bsv

Section Ciricer Sural Administrative Tribunal Bangalore Bench